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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
 + ITA 1118/2018
 THE PR. COMMISSIONER OF INCOME TAX -5 Appellant
 Through Mr. Ruchir Bhatia, Advocate.
 versus
 JBM AUTO LTD. Respondent
 Through

CORAM:**HON'BLE MR. JUSTICE SANJIV KHANNA****HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI****ORDER****22.10.2018**

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Learned counsel for the Revenue accepts that the assessee had not earned any exempt income in the Assessment Years in question. In view of the aforesaid accepted factual position, no substantial question of law arises, in view of our decision of even date in ITA No.725/2018, *Principal Commissioner of Income Tax-6, New Delhi Vs. Mcdonald's India Private Limited*. The present appeal is accordingly dismissed, with no order as to costs.


 SANJIV KHANNA, J.


 ANUP JAIRAM BHAMBHANI, J.

OCTOBER 22, 2018

MR 

(Disposal of case)
 from copy 52020/18 (for taking
 on record complete e-file
 of the appeal.)



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 1118/2018

THE PR. COMMISSIONER OF INCOME TAX -5 Appellant

Through: Mr. Ruchir Bhatia &

Mr. Puneet Rai, Adv.

versus

JBM AUTO LTD.

..... Respondent

Through: none.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

% **11.12.2018**

CM No.52020/2018 in ITA 1118/2018

Registry will correct the name of the respondent on the file cover.

This appeal was disposed of being a part of batch of appeals.

This application has been filed stating that the impugned orders enclosed with the grounds of appeal were incomplete as pages were missing and were also not correct.

We allow the present application with the observations² that the learned counsel should have been careful to ensure that the complete and correct orders were placed on record. Registry should have also examined the orders enclosed with the grounds of appeal. Registry shall issue directions to the dealing assistants.

With the aforesaid observations, the application is disposed of



permitting the appellant to place on record complete and correct orders.

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SANJIV KHANNA, J

A handwritten signature in black ink, appearing to read 'Anup'.

ANUP JAIRAM BHAMBHANI, J

DECEMBER 11, 2018

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